

786.

OFFICE OF THE SUPERINTENDENT CENTRAL JAIL NO. 1
TIHAR, NEW DELHI



(AN ISO 9001: 2008 CERTIFIED JAIL)

Telephone No 28520695, Extn. 2107, Fax No. 28520056

Email: - scj1-tihar@nic.in

No.F.1/SCJ-1/AS (UT)/2025/ 8476

DATED: 8 /09/2025

To,

The Principal District & Sessions Judge, (HQ's)
Central District, Tis Hazari Courts, Delhi

**SUB: INTIMATION REGARDING NON PRODUCTION OF THE UTP'S ON
DATED 08.09.2025**

Hon'ble Madam/Sir,

This is in reference to the wireless message received from DCP NAV/DAP 3rd Bn, Delhi Police wherein it is informed that in view of complete work strike called by Delhi Bar Associations at all district Courts for tomorrow i.e 08.09.2025, it is not feasible to produce UTP's physically.

In this regard, it is to inform that as per record, approx 156 prisoners were required to be produced before various Hon'ble District Courts of Delhi today i.e 08.09.2025. However, due to un-availability of escort gaurds from DAP/NAV 3rd Bn, Delhi Police it is not feasible to produce the said prisoner physically before the Hon'ble District Courts.

Further, it is to inform that due to limited sources/systems for producing the prisoners before the Hon'ble Court, it is not possible to produce 156 prisoners through VC before Hon'ble Courts on 08.09.2025. Besides this, it is also not possible to send all the custody warrants of prisoners before the Hon'ble Courts due to paucity of time.

Therefore, the Hon'ble Court is humbly requested to kindly look into the present matter and pass necessary directions to all the Hon'ble Courts of Delhi, to avoid any adverse order as well as to avoid any illegal detention of prisoners.

Yours Faithfully,

OIC (General)
A/9/1/15
PD & SJ (West)

Dy. Superintendent
Central Jail No-1,
Tihar, New Delhi.

Copy To:-

- The Hon'ble Court of PD & SJ, South District, Saket Courts, New Delhi.
- The Hon'ble Court of PD & SJ, South East District, Saket Courts, New Delhi.

- The Hon'ble Court of PD & SJ, New Delhi District, Patiala House Courts, New Delhi.
- The Hon'ble Court of PD & SJ, West District, Tis Hazari Courts, Delhi.
- The Hon'ble Court of PD & SJ, South West District, Dwarka Courts, New Delhi.
- The Hon'ble Court of PD & SJ, Shahdara District, Karkardooma Courts, Delhi.
- The Hon'ble Court of PD & SJ, East District, Karkardooma Courts, Delhi.
- The Hon'ble Court of PD & SJ, North East District, Karkardooma Courts, Delhi.
- The Hon'ble Court of PD & SJ, North District, Rohini Courts, New Delhi.
- The Hon'ble Court of PD & SJ, North West District, Rohini Courts, New Delhi.

Yours Faithfully,

Agf/25

Dy. Superintendent
Central Jail No-1,
Tihar, New Delhi.
DY. SUPERINTENDENT
CENTRAL JAIL No. 1,
TIHAR, NEW DELHI

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MOST URGENT

OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 23912-24001
/Circulation/Genl./West/THC/2025

Dated, Delhi the 08/9/25

Sub:- Intimation regarding Non Production of the UTP's on Dated 08.09.2025.

Forwarded copy of a Letter No. F.1/SCJ-1/AS (UT)/2025/8476 Dated 08.09.2025 received, on the subject cited above, from Dy. Superintendent, Office of The Superintendent Central Jail No. 1, Tihar, New Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Ajay Gupta)
District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.